

Crl.A.No. 1118-1120 OF 1999  
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp  
L.....T.....T.....T.....T.....T.....T.....T.....T.....T.....T.....R  
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ITEM No.104 Court No. 11 SECTION IIA

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No. 1118-1120/1999@@  
EE

Jhunzara & Ors. ... Appellant

VERSUS

State of Madhya Pradesh ... Respondent  
( With office report )

Date : 28/02/2002 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.P.SETHI  
HON'BLE MR. JUSTICE K.G.BALAKRISHNAN

For Appellant (s) Mr. Jugal Kishore Prasad, Adv.  
Mr. Virender Kr. Sharma, Adv. (A.C.)

For Respondent (s) Mr. R.P.Gupta, Sr.Adv. (N.P.)  
Ms. Pragati Neekhara, Adv.  
Mr. Satish K.Agnihotri, Adv.

UPON hearing counsel the Court made the following  
O R D E R

L.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J  
.SP2

Adjourned.

.SP1

Anita

(V.P.Tyagi)  
Court Master